

The Minister of Commerce (Shri Kanungo): (a) Against a demand of 1,36,054 tonnes of cement, in 1961, a quantity of 40,612 tonnes was allotted to the tea industry.

(b) The question of expediting movement of cement to the tea estates was raised at the meeting of the Executive Committee of the Tea Board held on the 13th December, 1961 at Shillong.

(c) Keeping in view the acute shortage of cement in the country, Government have been endeavouring to meet the tea industry's requirements to the extent possible. Efforts are also being made by the Tea Board to expedite movement of cement to tea gardens.

Col. Bhattacharya

***149. Shri Bibhuti Mishra:** Will the Prime Minister be pleased to state:

(a) the steps taken by Government of India to get Col. Bhattacharya released from Pakistan; and

(b) the attitude of Pakistan Government towards this issue?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) The House will recall that the matter was discussed fully during the course of the Special Debate on 29th November, 1961. Since then Shri Ghatak, the Indian Lawyer engaged by Lt. Col. Bhattacharya's family, has taken steps to draft an appeal which is to be filed by Lt. Col. Bhattacharya.

(b) The Pakistan Government has not indicated its attitude towards this issue.

कर्मल भट्टाचार्य

१४६. श्री विभूति मिश्र : क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि :

(क) कर्मल भट्टाचार्य को पाकिस्तान के हाथों में से मुक्त कराने के लिए भारत सरकार ने क्या कदम उठाये हैं; और

(ख) पाकिस्तान सरकार का इस संबंध में क्या रुख है ?

उप-विदेश मंत्री (श्रीमती लक्ष्मी मेनन):

(क) सदन को याद होगा कि २६ नवम्बर, १९६१ को जो विशेष बहस हुई थी, उसके दौरान में इस मामले पर पूरी तरह से विचार-विमर्श किया गया था। उसके बाद, लेफ्टिनेंट-कर्मल भट्टाचार्य के परिवार ने श्री घटक नामक जिस भारतीय वकील को नियुक्त किया था, वे एक अपील का मसौदा तैयार कर रहे हैं। लेफ्टिनेंट-कर्मल भट्टाचार्य उस अपील को दायर करेंगे।

(ख) पाकिस्तान सरकार ने इस मामले के बारे में अपने रुखों का कोई भी संकेत नहीं दिया है।

Wage Board for Coal Industry

***151. { Shri Tangamani:
Shri T. B. Vittal Rao:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether Wage Board for workers in the Coal Industry has been set up;

(b) if so, names of the members; and

(c) the terms of reference?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). It is proposed to appoint a Wage Board. The details are under consideration.

Production of Drugs

***153. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a scheme for doubling the production potential of drugs in the country during the Third Five Year Plan period;

(b) if so, the cost of the scheme; and